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TEL.: 1 (212) 963.1234 • FAX: 1 (212) 963.4879

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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **23 March 2011**, the Committee approved the **addition of the entry** specified below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

C. Individuals associated with Al-Qaida

QI.A.291.11. Name: 1: IBRAHIM 2: HASSAN 3: TALI 4: AL-ASIRI

Name (original script): إبراهيم حسن طالع العسيري

Title: na **Designation:** na **DOB:** a) 19 Apr. 1982 b) 18 Apr. 1982 c) 24/06/1402 (Hijri Calendar) **POB:** Riyadh, Saudi Arabia **Good quality a.k.a.:** a) Ibrahim Hassan Tali Asiri (إبراهيم حسن طالع عسيري) b) Ibrahim Hasan Talea Aseeri c) Ibrahim Hassan al-Asiri d) Ibrahim Hasan Tali Asiri e) Ibrahim Hassan Tali Assiri f) Ibrahim Hasan Tali'A 'Asiri g) Ibrahim Hasan Tali al-'Asiri h) Ibrahim al-'Asiri i) Ibrahim Hassan Al Asiri **Low quality a.k.a.:** a) Abu Saleh b) Abosslah c) Abu-Salaah **Nationality:** Saudi Arabian **Passport no.:** Saudi Arabian passport number F654645, issued on 30 Apr. 2005, expired on 7 Mar. 2010. Issue date in Hijri Calendar 24/06/1426. Expiry date in Hijri Calendar 21/03/1431. **National identification no.:** Saudi Arabian civil identification number 1028745097 **Address:** Yemen **Listed on:** 24 Mar. 2011 **Other information:** Operative and principal bomb maker of Al-Qaida in the Arabian Peninsula (AQAP) (QE.A.129.10.). Believed to be hiding in Yemen as at Mar. 2011. Wanted by Saudi Arabia. INTERPOL Orange Notice (file #2009/52/OS/CCC, #81) has been issued for him. Also associated with Nasir 'abd-al-Karim 'Abdullah Al-Wahishi (QI.A.274.10.), Said Ali al-Shihri (QI.A.275.10.), Qasim Yahya Mahdi al-Rimi (QI.A.282.10.), and Anwar Nasser Abdulla Al-Aulaqi (QI.A.283.10.).

In accordance with paragraph 14 of resolution 1904 (2009), the Committee has made accessible on its website the narrative summary of reasons for listing of the above

name, at the following URL: <http://www.un.org/sc/committees/1267/narrative.shtml>. A copy of this narrative summary of reasons for listing is attached to this note verbale.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the fifth update of the List in 2011.

24 March 2011



Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities

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NARRATIVE SUMMARIES OF REASONS FOR LISTING

QI.A.291.11. IBRAHIM HASSAN TALI AL-ASIRI

Date on which the narrative summary became available on the Committee's website: 24 March 2011

Ibrahim Hassan Tali al-Asiri was listed on **24 March 2011** pursuant to paragraph 2 of resolution 1904 (2009) as being associated with Al-Qaida, Usama bin Laden or the Taliban for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of", "recruiting for" and "otherwise supporting acts or activities of" Al-Qaida in the Arabian Peninsula (AQAP) (QE.A.129.10).

Additional information:

Ibrahim Hassan Tali al-Asiri is an operative of Al-Qaida in the Arabian Peninsula (AQAP) (QE.A.129.10). Al-Asiri acts as the principal bomb maker for AQAP and is currently believed to be hiding in Yemen.

Before joining AQAP, Al-Asiri was part of an Al-Qaida-affiliated terrorist cell in Saudi Arabia and was involved in planned bombings of oil facilities in the Kingdom. In 2006 Al-Asiri was arrested by the Saudi police and imprisoned for nine months for trying to enter Iraq to join a militant group there. Upon his release, Al-Asiri attempted to create a new militant cell inside Saudi Arabia; however, police raided its meeting place and six of his colleagues were killed while he and his brother Abdullah fled to Yemen. Soon afterwards, Al-Asiri joined AQAP and has continued to engage in terrorist activity.

Al-Asiri encouraged his brother Abdullah to participate in AQAP activity. In August 2009, Abdullah carried out a suicide attack when he detonated a bomb concealed within his body with the intent to assassinate the Assistant Minister for Security Affairs of Saudi Arabia. Although the assassination attempt failed, the plot demonstrated a high level of sophistication on the part of AQAP. Ibrahim al-Asiri is credited with designing the bomb, which contained one pound of explosives. Later, AQAP released a video of Ibrahim al-Asiri and his brother Abdullah in which an AQAP commander stated that Ibrahim al-Asiri had also wanted to perpetrate a suicide attack but had to be kept behind to oversee the mission of Abdullah.

A Saudi Arabian citizen, in 2009 Al-Asiri was added to the Saudi most wanted terrorist list, and an INTERPOL Orange Notice was distributed worldwide. The notice was submitted as a global alert and as a request to locate Al-Asiri who posed a dangerous threat, concerning terrorism-related activities including but not limited to those undertaken on behalf of AQAP.

Related listed individuals and entities:

Al-Qaida in the Arabian Peninsula (AQAP) (QE.A.129.10), listed on 19 January 2010

Nasir 'Abd-al-Karim 'Abdullah al-Wahishi (QI.A.274.10), listed on 19 January 2010

Said Ali al-Shihri (QI.A.275.10), listed on 19 January 2010

Qasim Yahya Mahdi al-Rimi (QI.A.282.10), listed on 11 May 2010

Anwar Nasser Abdulla al-Aulaqi (QI.A.283.10), listed on 20 July 2010